

whom possession of the flats was not given due to their non-completion of the flats have been received till date;

(d) how many were accepted/rejected/pending with reasons till date; and

(e) dates of handing over of these flats by Contractor to DDA (LIG A/C Pocket) and dates of their possession by allottees?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): (a) The DDA has reported that the defects which are noticed or pointed out by the allottees at the time of taking over possession have been or are being rectified. In these circumstances, the need for undertaking a survey does not arise.

(b) The DDA has reported that 16 representations were received from the allottees and action on them is being taken.

(c) and (d). The DDA has reported that representations from three allottees have been received in this regard and these are being processed.

(e) The DDA has reported that the flats are taken over from the contractors and simultaneously handed over to the allottees and that the flats in Pocket C Block A, Shalimar Bagh were handed over to the allottees on various dates between May, 1981 and February, 1982.

Shifting of Central Government Offices outside Delhi

1175. SHRI DOONGAR SINGH : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether it was decided to shift some of the attached and subordinate offices of Central Govern-

ment outside Delhi after expansion of the same and they have not been shifted outside Delhi inspite of expansion of their establishments; and

(b) if so, names of such offices indicating the year of such decision in respect of those offices and likely date of their shifting out of Delhi ?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): (a) and (b). A Committee of officials had made some recommendations regarding the shifting of some offices of the Central Govt. from Delhi. Basing on reactions, the final decision are yet to be worked out.

Allotment of Land to Rajya and Lok Sabha Housing Societies

1176. SHRI N. E. HORO : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether it is a fact that Government have finalised its scheme regarding the land to be sold to the Co-operative Group Housing societies in the capital;

(b) whether any request has been made to consider sympathetically the case of the Rajya Sabha and Lok Sabha Housing Societies regarding the land to be allotted near the Parliament House in view of their long and odd hours duties during Session days; and

(c) if so, the reaction of Government in this regard ?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): (a) Yes Sir,

(b) Yes Sir.